

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 44 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
Aalo, West Siang District,
Arunachal Pradesh.

Dated Guwahati ^{-th} 25 January, 2021.

Sub: Station leave permission.

Ref:- Your letter No. DSC/Aalo-29/2019(Vol.-II)/26 dtd. 22nd January, 2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 22.01.2021, after Court hours, till 24.01.2021. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-21/2008(Pt.)/442-1A dated 25.1.2021

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

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